

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

O.A. No. 1421 of 1997

Date of order 12.7.99

Present: Hon'ble Mr. D. Purkayastha, Judicial Member

ANANDAMOYEE DEOGHARIA

VS

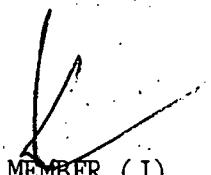
UNION OF INDIA & ORS.

For the Applicant(s): Mr. B. Mukherjee, counsel

For the Respondents : Mr. S. Chowdhury, counsel

O R D E R

Mr. Mukherjee, learned advocate submits that the expression of the words 'from the date of his death (i.e. 13.7.90)' appearing in third line of para 7 of the judgment dated 4.6.99 should be before the date of death (i.e., 13.7.90 at 1.45 AM). So, the expression of the words are hereby substituted as 'before the death of his death on 13.7.90 and this order be treated as part of the judgment dated 4.6.1999.


MEMBER (J)